

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:5624
ANSWERED ON:10.05.2012
LAND AREA UNDER IRRIGATION
Sukur Shri Jadhav Baliram;Vishwanath Shri Adagur H

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the State-wise land area with year-round irrigation facilities in the country under various irrigation schemes during the last three years plan periods;
- (b) whether the Government has made any budget allocation to expand the area under irrigation;
- (c) if so, the details thereof for the last three years and the current year; and
- (d) the reasons for poor irrigation facilities in Karnataka and the corrective measures initiated in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) The State-wise Irrigation Potential Created under Major, Medium and Minor Irrigation Schemes during the last three years is enclosed at Annexure – I.

(b) & (c) Yes, Sir. The details of central assistance provided for the above schemes under Accelerated Irrigation Benefited Programme (AIBP), Repair, Renovation and Restoration (RRR) of Water Bodies and Command Area Development & Water Management (CAD&WM) during the last three years and the proposed assistance for the current year is given below.

(Rs. in crores)

S.No.	Schemes	2009-10	2010-11	2011-12	2012-13
1	AIBP	6945.59	6837.20	5783.89	24512.00
2	RRR of Water Bodies	336.47	374.66	291.03	700.00
3	CAD&WM	413.70	456.40	474.91	1489.00

(d) The Irrigation Potential Created in Karnataka is as per the allocations awarded by the Krishna and Cauvery Tribunals. The corrective measures taken by Government of Karnataka, to improve the irrigation facilities are given below :

1. Modernisation of canal net works of old completed projects.
2. Modernisation of old anicut canals
3. Adoption of telemetry system for on-line monitoring.
4. Implementation of Integrated Water Resources Management (IWRM).
5. Bridging the gap between potential creation and utilisation.